

to Unstarred Question No. 310 on the 3rd November, 1966 and state:

(a) the action since taken by Government against a Kanpur industrialist in respect of whom Income-tax arrears amounting to Rs. 31 lakhs were written off; and

(b) the details of assets concealed by him?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) The Tax Recovery Officer has issued notices for payment of dues to the assesses, who have filed a writ petition against the same. For the balance, a civil suit has been filed.

(b) As the matter is before Courts of law it would not be desirable to go into the details of the case at this stage.

#### Gold Smuggling by Post

652. Shri Hukam Chand Kachhavaia: Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 384 on the 3rd November, 1966 and state:

(a) the further action taken against two persons who were apprehended by the Bombay Customs in the month of September, 1966 for sending gold bars by post; and

(b) the country from which that gold was smuggled?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Departmental adjudication proceedings in the cases have been initiated and show cause notices have been issued to the parties concerned. Further action will be considered after adjudication proceedings are completed.

(b) No information is available regarding the country from which the gold was smuggled.

#### Loop Factory, Kanpur

653. Shri Hukam Chand Kachhavaia: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that State Government have decided to hand over the loop factory at Kanpur to the Central Government;

(b) if so, the reaction of the Central Government in this regard; and

(c) the amount spent on this factory?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) The Government of Uttar Pradesh agreed in principle to the transfer of the I.U.C.D. Factory, Kanpur to the Hindustan Latex Ltd. (A Public sector undertaking under the Ministry of Health and Family Planning).

(b) The Government of India have also approved the taking over of the I.U.C.D. Factory, Kanpur by the Hindustan Latex Ltd.

(c) The capital investment on the factory is about Rs. 6 lakhs.

#### Smuggling in Foreign Exchange

654. Shri Hukam Chand Kachhavaia: Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 408 of the 3rd November, 1966 and state:

(a) whether the inquiry against the smugglers of foreign exchange apprehended in Punjab and Maharashtra has been completed;

(b) if so, the details thereof; and

(c) if not, the further time likely to be taken in the matter?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). The enquiries are still in progress, and show cause notices have been issued on thirteen persons.